

HARYANA VIDHAN SABHA

Starred Questions

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on
Tuesday, the 8th March, 2011.**

POST MORTEM OF DEAD BODY

***391 SH. AFTAB AHMED, M.L.A. :** Will the Health Minister be pleased to state:-

- a) whether it is a fact that no post mortem is conducted after sun-set by the Doctor in accident cases; and
 - b) whether there is any proposal under consideration of the Government to conduct post mortem after sun-set in cases of death due to road accidents ?
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**Chandigarh:
The 1st March, 2011**

**SUMIT KUMAR
Secretary,
Haryana Vidhan Sabha**

HARYANA VIDHAN SABHA

Un-Starred Questions

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on
Monday, the 7th March, 2011.**

COMMUNITY HEALTH CENTERE AND PRIMARY HEALTH CENTER IN JULANA

50 . SH. PARMINDER SINGH DHULL, M.L.A. : Will the Health Minister be pleased to state:-

- a) the total number of Community Health Centres (CHC) and Primary Health

- Centers (PHC) in Julana;
- b) the total number of Government Ayurvedic Dispensaries (GAD) in Julana; and
 - c) the details of sanctioned posts pertaining to all categories in the above mentioned medical facilities togetherwith the posts lying vacant alongwith criteria for opening a new medical facility / centre in a village ?

UNIVERSITY GRANTS COMMISSION REGULATIONS

58 . SMT. KAVITA JAIN, M.L.A. : Will the Education Minister be pleased to state:-

- a) whether the University Grants Commission regulations on minimum qualification for appointment of teachers and other academic staff in Universities and colleges and measures for maintenance of standards in Higher education 2010 have been implemented in all Universities and colleges in Haryana ; and
- b) if not, the time by which the aforesaid regulations are likely to be implemented ?

SHORTAGE OF ROOMS IN GOVT. COLLEGE GOHANA

63 . SH. JAGBIR SINGH MALIK, M.L.A. : Will the Education Minister be pleased to state:-

- a) whether it is a fact that some portion of the building of girls wing of Govt. college, Gohana is lying vacant while on the other side the boys wing of that college has not sufficient class rooms; if so, whether there is any proposal under consideration of the Government to shift the boys wing out of Gohana city ; and
- b) whether it is a fact that there is no ground for students of Govt. College, Gohana for holding annual athletic meets; if so, the action being taken in this regard ?

NUMBER OF PERSONS GETTING OLD AGE PENSION

75 . SH. ANIL VIJ, M.L.A. : Will the Social Justice and Empowerment Minister be

pleased to state the district wise number of male and female getting Old Age Pension in the State as on 1st January 2005,2006,2007,2008,2009, 2010 and 2011 respectively ?

TO SET UP NEW POWER HOUSES

- 59 . **SH. KRISHAN LAL PANWAR, M.L.A.** : Will the **Power Minister** be pleased to state:-
- a) whether there is any proposal under consideration of the Government to set up a new 220 K.V. Power House in village Bijawa of Panipat; if so, the time by which the aforesaid Power House is likely to be set up ; and
 - b) whether there is any proposal under consideration of the Government to set up a new 132 KV Power House in village Seenk of Panipat; if so, the time by which the aforesaid Power House is likely to be set up ?

PHC AT BADHRA AND HARODI

- 64 . **COL. RAGHBIR SINGH, M.L.A.** : Will the **Health Minister** be pleased to state:-
- a) the reason for which the PHC of Badhra and PHC of Harodi in District Bhiwani have not been started so far inspite of the fact that their buildings have been constructed two years ago; and
 - b) the time by which the above said PHC's are likely to start functioning?

CONSTRUCTION OF CHC AT VILLAGE OBRA

- 67 . **MASTER DHARAMPAL OBRA, M.L.A.** : Will the **Health Minister** be pleased to state :-
- a) whether it is a fact that the construction work on the proposed Community Health Centre has not been started in village Obra of District Bhiwani despite the fact that land has been provided by the village Panchayat for this purpose; and

- b) if so, the time by which the construction work of the aforesaid Community Health Centre is likely to be started ?

CRITERIA FOR AN IDEAL VILLAGE

- 51 . SH. PARMINDER SINGH DHULL, M.L.A. : Will the **Chief Minister** be pleased to state the criteria being adopted by the Govt. for a village to be declared an Ideal village ?

REPAIR OF ROADS BY PANCHAYATI RAJ DEPTT

- 76 . SH. ANIL VIJ, M.L.A. : Will the **Chief Minister** be pleased to state the District wise and Constituency wise amount spent on the repair of the roads and construction of new roads by Panchayati Raj Department, Haryana from 1st April, 2005 till date year wise ?

CONSTRUCTION OF ROAD

- 60 . SH. KRISHAN LAL PANWAR, M.L.A. : Will the **PWD (B&R) Minister** be pleased to state whether there is any proposal under consideration of the Government to construct a new road from village Urlana Kalan to village Chhichhrana of Panipat under the "Pradhan Mantri Gramin Sadak Yojna" ; if so, the time by which the aforesaid road is likely to be constructed ?

CONNECTING THE DHANIES WITH CITY LINE

- 65 . COL. RAGHBIR SINGH, M.L.A. : Will the **Power Minister** be pleased to state the reasons as to whether the work connecting the Dhanies with city line of electricity has not been started so far in Badhra Assembly constituency togetherwith the time by which the aforesaid Dhanies are likely to be connected with city line of electricity ?

CONSTRUCTION OF PLATFORM IN GRAIN MARKET AT BAHAL

- 68 . MASTER DHARAMPAL OBRA, M.L.A. : Will the **Agriculture Minister** be pleased to state :-
- a) whether it is a fact that platforms have not been constructed so far by the Agricultural Marketing Board in the grain Market of village Bahal of Distt Bhiwani and the basic facilities like electricity, water and sewerage etc have also not been provided; and
 - b) if so, the time by which the abovesaid platforms are likely to be constructed and the facilities of electricity, water and sewerage system will be provided ?

EXTENSION OF NATIONAL CAPITAL REGION IN HARYANA

- 52 . SH. PARMINDER SINGH DHULL, M.L.A. : Will the **Minister of State for Urban Local Bodies** be pleased to state:-
- a) the area of Haryana which falls within the limits of National Capital Region;
 - b) the present limit of the National Capital Region in Haryana;

- c) whether the limit referred to in part (a) above can be extended in the public interest; and
- d) whether the said issue comes under the preview of the Govt. of Haryana ?

REPAIR OF ROADS BY HSAMB

- 77 . SH. ANIL VIJ, M.L.A. : Will the **Agriculture Minister** be pleased to state District wise and Constituency wise amount spent on the repair of the roads and construction of new roads by the Haryana State Agricultural Marketing Board from 1st April, 2005 till date year wise ?

CONSTRUCTION OF ROAD

- 61 . SH. KRISHAN LAL PANWAR, M.L.A. : Will the **Agriculture Minister** be pleased to state whether there is any proposal under consideration of the Government to construct a new road from village Puthar to village Bandh of District Panipat; if so, the time by which the aforesaid road is likely to be constructed ?

SURVEY FOR BPL

- 66 . COL. RAGHBIR SINGH, M.L.A. : Will the **Chief Minister** be pleased to state whether there is any proposal under consideration of the Government to conduct a fresh survey of the BPL families; if so, the time by which the fresh survey is likely to be conducted ?

CONSOLIDATION WORK AT VILLAGE MANDOLI KALAN

- 69 . MASTER DHARAMPAL OBRA, M.L.A. : Will the **Revenue and Disaster Management Minister** be pleased to state the present status of the consolidation work conducted in the village Mandoli Kalan, Sub-tehsil Bahal, Tehsil Loharu, Distt

Bhiwani togetherwith the reasons for which the said work is not being conducted currently alongwith the time by which the consolidation staff will be appointed and the consolidation work is likely to be started ?

CRITERIA FOR DISTRIBUTION OF CANAL WATER

53 . **SH. PARMINDER SINGH DHULL, M.L.A.** : Will the **Irrigation Minister** be pleased to state:-

- a) the criteria being adopted for the distribution of canal water in the Julana constituency;
- b) the arrangements made through the distributaries and minors of canals;
- c) the names of the distributaries and minors in which the water is being supplied togetherwith the quantum thereof;
- d) whether the water is reaching upto the tails; and
- e) whether the strength of the officers working in the Julana Sub-Division is sufficient ?

POSTS OF TEACHERS LYING VACANT

78 . **SH. ANIL VIJ, M.L.A.** : Will the **Education Minister** be pleased to state the District wise and subject wise/post wise number of posts of teachers, lying vacant, if any, in the Schools in the State together -with the time by which the said posts are likely to be filled up ?

REPAIR OF ROADS

62 . **SH. KRISHAN LAL PANWAR, M.L.A.** : Will the **Agriculture Minister** be pleased to state:-

- a) whether there is any proposal under consideration of the Government to repair the following roads of District Panipat:-

- (i) from village Allupur to village Ahar;
 - (ii) from N.C. Engineering College main road Israna to village Balana;
 - (iii) from village Madlauda to village Shera; and
- b) if so, the time by which the above said roads are likely to be repaired ?

GOVT. COLLEGE IN BADHRA

- 73 . **COL. RAGHBIR SINGH, M.L.A.** : Will the **Education Minister** be pleased to state whether there is any proposal under consideration of the Government to open a new Government college in Badhra, District Bhiwani; if so, the time by which the said college is likely to be opened ?

RESTORATION OF BUS SERVICE

- 70 . **MASTER DHARAMPAL OBRA, M.L.A.** : Will the **Transport Minister** be pleased to state :-
- a) whether it is a fact that the bus service of Hisar depot plying from Hisar to Dhani Sheelawali via Siwani-Gurera has been discontinued for a long time; and
 - b) if so, the time by which the abovesaid bus-service is likely to be restored ?

Chandigarh:
The March, 2011

SUMIT KUMAR
Secretary,
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Tuesday, the 8th March, 2011.

DILAPIDATED BUILDINGS OF SCHOOLS

- 54 . **SH. PARMINDER SINGH DHULL, M.L.A.** : Will the **Education Minister** be pleased to state:-
- a) the time by which the dilapidated buildings of the schools of Julana constituency are likely to be repaired ;
 - b) the number of such schools of Julana constituency whose information regarding dilapidated condition of the buildings has been sent to the Deptt; and
 - c) the total number of the Senior Secondary Schools, High schools and Middle schools separately in Julana constituency ?

ALLOTMENT OF LAND TO SOCIAL INSTITUTIONS

- 79 . **SH. ANIL VIJ, M.L.A.** : Will the **Chief Minister** be pleased to state :-
- a) whether there is any scheme of the Haryana Urban Development Authority to allot land to Social Institutions/Trusts etc in the State;
 - b) if so, the details of land allotted by HUDA since 2005 togetherwith the purpose of allotment; and
 - c) the details of land being used for the purpose other than the purpose for which it had been allotted ?

UPGRADATION OF SHCOOL

- 71 . **MASTER DHARAMPAL OBRA, M.L.A.** : Will the **Education Minister** be pleased to state whether it is a fact that the Govt. Primary School of village Dhani Sheelawali, Block Siwani fulfills all the requisite norms for upgradation as Middle School; if so, whether there is any proposal under consideration of the Government to upgrade the aforesaid school from the Primary School to Middle School from the next

academic session ?

ARRANGEMENT OF DRINKING WATER

- 55 . **SH. PARMINDER SINGH DHULL, M.L.A.** : Will the **Public Health Engineering Minister** be pleased to state:-
- a) the time by which the arrangements for drinking water will be made and the work of sewerage system will be completed in Julana; and
 - b) whether the facilities referred to in part (a) above will also be provided to the colonies situated across the railway line; if so, the time by which above referred facilities are likely to be provided ?

NUMBER OF NATIONAL HIGHWAYS

80. **SH. ANIL VIJ, M.L.A.** : Will the **PWD (B&R) Minister** be pleased to state :-
- a) the Names/Numbers and the length of the National Highways in the State; and
 - b) the roadwise details of the Financial Assistance, if any, received from the Central Government for the maintenance of the above said Highways from the year 2005 till date year wise ?

TO START THE CONSOLIDATION WORK

- 72 . **MASTER DHARAMPAL OBRA, M.L.A.** : Will the **Revenue and Disaster Management Minister** be pleased to state :-
- a) the time by which the consolidation work is likely to be started in villages

namely Pahari, Singhani and Gokalpur and the sufficient staff will be provided to carry out the aforesaid consolidation work; and

- b) the time by which the orders to carry out consolidation in Chaihad Kalan village are likely to be issued by the Government ?

BASIS OF AN AUTHORIZED COLONIES

56 . SH. PARMINDER SINGH DHULL, M.L.A. : Will the Minister of State for Urban Local Bodies be pleased to state:-

- a) the basis for declaring a colony authorized which falls within the area of Municipal Committee;
- b) the total number of colonies declared authorized in Julana town; and
- c) the time by which the other colonies of Julana town declared unauthorized are likely to be regularized ?

CASES OF RAPE KIDNAPPING ETC

81. SH. ANIL VIJ, M.L.A. : Will the Chief Minister be pleased to state :-

- a) the District-wise and year-wise number of cases of rape, kidnapping, abduction, dowry, theft, dacoity and murder registered in the State from the year 2005 till date; and
- b) the number of cases out of those referred to in part (a) above in which the accused have been arrested ?

SEPARATE PANCHAYAT FOR VILLAGE KHERA RAMRAI

57 . SH. PARMINDER SINGH DHULL, M.L.A. : Will the Chief Minister be pleased to state:-

- a) whether the Govt. is considering to constitute a separate Panchayat for the village Khera Ramrai;

- b) if so, the time by which above stated Panchayat is likely to be constituted ;
- c) the criteria to constitute the new Panchayat; and
- d) whether there is any proposal under consideration of the Government to include the village Banganwala into the new Panchayat of village Khera Ramrai-?

LIST OF CLU

82. **SH. ANIL VIJ, M.L.A.** : Will the **Chief Minister** be pleased to state the District wise list of CLU (Change of Land Use) issued from the year 2005 till date alongwith the names, address of parties, area and Location ?

Chandigarh:
The March, 2011

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Secretary,
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